

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.08.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3917 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Bhawna Goel & Anr. Vs. Ayyagari Viswanadha Sarma & Anr.	Aastha Kaushik
2.	I.A. No. 3924 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	SS Steels Vs. Shahi Infrastructure Pvt. Ltd.	Sohaib Alam
3.	I.A. No. 3953 of 2023 in Comp. App. (AT) No. __ of 2023	Manohar Lal Sarraf & Sons Pvt. Ltd. & Ors. Vs. Himanshu Shekhar	Ravi Prakash
4.	I.A. No. 3925 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Tulip Hotel Pvt. Ltd. Vs. J C Flowers Asset Reconstructions Pvt. Ltd.	Aman Sahani

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- 2. Website: www.nclat.nic.in**

By order
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Assistant Registrar